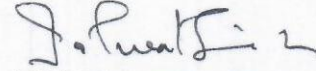


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification of this office order No. 1101/31228-378/F. 1(3)/Gaz/17 Dated 17.05.2017, **Ms. Pinki, Addl. Sessions Judge (Central)** Tis Hazari Court, Delhi is hereby authorized as Transparency Officer (RTI) for Central District in place of Sh. Pawan Kumar Jain, PO-MACT (Central) Tis Hazari Courts, Delhi, with immediate effect.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



(TALWANT SINGH)

District & Sessions Judge (HQs)

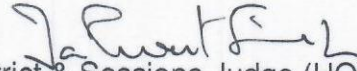
Delhi

No. 1142/43420-445 /F.1(3)/Gaz/19 Dated : 09 MAY 2019

Sub:- Transparency Officer (RTI).

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all Court Complexes, Delhi/New Delhi.
3. The Officers concerned.
4. The Secretary, Central Information Commission, August Kranti Bhawan, Bhikaji Cama Place, New Delhi.
5. The Sr.AO(J)/AO(J)/AO/PIO, General Branch, Admn. Branch (I,II&III), Accounts Branch, Care Taking Branch, RTI Branch, RTI, First Appellate Authority (Central), Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.



District & Sessions Judge (HQs)

Delhi ok